



2026:DHC:2813-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 13174/2019

DR. DHARMENDRA SINGH .....Petitioner  
Through: Ms. Mudrakshi, Amicus Curiae  
along with Petitioner in person.

versus

COMMISSIONER, KENDRIYA VIDYALAYA  
SANGATHAN (H.Q.) .....Respondent  
Through:

**CORAM:**  
**HON'BLE MR. JUSTICE C.HARI SHANKAR**  
**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER(ORAL)**

% **02.04.2026**

**C.HARI SHANKAR, J.**

1. Ms. Mudrakshi, on instructions from the petitioner, seeks leave to withdraw this writ petition with liberty to take appropriate action as available in law.

2. Leave and liberty is granted as aforesaid.

3. The writ petition is disposed of.

**C. HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**APRIL 2, 2026/gunn**